

the recommendations flowing out of such joint Consultations ; and

(b) the reasons for variations, if any, from the recommended list if there were any such variations ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). 170 items and not 51 items have been taken off the permissible list of imports during April 1971—March 1972 period. The decision to ban import of these items has been taken on the basis of the recommendations of the D. G. T. D. and other technical authorities concerned. No items recommended by the technical authorities for banning have been dropped from the list of items taken off the permissible list of imports.

Publicity to Pak Army Atrocities in East Bengal

1015. SHRI SAMAR GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have brought out any publications about the atrocities committed by the Pakistan army in killing civilian population of East Bengal and destroying universities, colleges, schools, hospitals, mosques, temples, libraries, news paper offices, bustees and villages there ; and

(b) if not, whether such publicity effort will be undertaken without delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) Does not arise.

गत आम चुनावों में मंत्रियों के दौरों पर व्यय

1016. श्री जगन्नाथ राव खोशी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत आम चुनावों के दौरान केन्द्रीय मंत्रियों के चुनाव सम्बन्धी दौरों पर सरकारी खाते से कितना धन व्यय किया गया है और

उक्त व्यय में से विभिन्न राज्य सरकारों ने, राज्यवार, कितना व्यय वहन किया है ; और

(ख) मंत्रीवार इस व्यय का पृथक् पृथक् व्यौरा क्या है ?

गृह मंत्रालय में उपमंत्री (श्री मोहसिन) : (क) और (ख). इस सम्बन्ध में ऐसे अनुदेश हैं कि चुनाव अभियान हेतु की गई यात्राओं के लिए मंत्रियों की यात्रा खर्च या दैनिक भत्ता नहीं लेना चाहिये। फिर भी, कुछ खर्च उन निजी कर्मचारियों के यात्रा भत्ते जैसी मदों पर किया गया होगा जो मंत्रियों के साथ, मंत्रियों के रूप में कार्य करने में उनकी सहायता के लिए गये थे। सम्बन्धित सूचना एकत्रित की जायेगी और सभा पटल पर रख दी जायेगी।

चुनाव अभियान में कुछ खर्च राज्य सरकारों द्वारा सुरक्षा के प्रबन्धों तथा विधि व व्यवस्था बनाये रखने के लिए किया जाता है सरकार को यह सूचना नहीं है ऐसे खर्च की मात्रा क्या है अथवा अलग-अलग मंत्रियों तथा अन्य राजनैतिक दलों के नेताओं के चुनाव दौरों तथा कार्यक्रमों के लिए किए गये खर्च का उसमें अनुपात क्या है।

'May Day' as a Paid Holiday

1017. SHRI S. A. MURUGANANTHAM : Will the PRIME MINISTER be pleased to state :

(a) whether the question of declaring May 1st as a paid holiday has been considered by Government ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The question of declaring May 1st as a paid holiday for Central Government employees had been examined, and the conclusion reached was that the total number of 16 National and festival holidays given each year could not be exceeded, and